#### Starting of any New Film Institutes in the country

1979. SHRI M. A. BARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether theere is any proposal to start any new film institutes in the country;
- (b) if so, what are the details thereof; and
- (c) whether any proposal has been received from Government of Kerala; if so, the reaction of the Central Government towards the same?

THE MINISTER OF INFOR-MATION AND BROADCAS-TING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

- (b) Does not arise.
- (c) The Centre for Development of Imaging Technology, an autonomous Society sponsored by the Kerala State Film Development Corporation and approached the Government for grant of recognition. The main objectives of the Centre are to conduct research in the areas of film/video and developmental communication and also to organise courses in film/ video techniques, The Kerala State Film Development Corporation separately requested for financial assistance from the Department of Electronics. On this request, the Government decided to extend financial assistance to the Centre under the Technology Development Scheme. In view of this, the Centre was informed that there was no need for separate recognition by the Ministry of Information and Broadcasting.

# **Amnesty International's request** to visit Punjab and Kashmir

1980. SHRI **BHUVNESH** CHATURVEDI: Will the Minister of HOME AFFAIRS be pleased to . state:

- (a) whether the Amnesty International has approached Government to visit Punjab and Kashmir; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOH-AMMAD SAYEED): (a) No such request seems to have been received recently.

(b) Does not arise.

### Statement of Bangladesh President about Muslims in Kashmir

1981. SHRI KAPIL VERMA: **KUMARI ALIA:** SHRIMATI VEENA VERMA.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have taken up with the Bangladesh President his reported statements expressing 'concern' over the alleged excesses and persecution against Muslims in Kashmir; if so, what was his response in this regard; and
- Bangladesh (b) whether the President has changed his stand of "Studied neutrality" over the issue?

THE MINISTER OF EXTER NAL AFFAIRS (SHRI I. K. GUJRAL): (a) Yes, Sir. matter was taken up strongly with the Government of Bangladesh. They were informed that the statement attributed to President Ershad constituted an unwarranted interference in India's internal affairs. As such, it was unfortunate, and could prove damaging to bilateral relations'

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(b) The Bangladesh Govern ment have assured us that their position has not changed.

# **Support for Independence of Tibet**

- 1982. SHRI SANTOSH BAGRODI A: Will the Minister of EX TERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that some members of the Union Government have supported independence of Tibet; and
- (b) if so, what is Governments' policy towards Tibet ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL):(a)and(b) The Government of India's stand on Tibet remains consistent and well-known. | Tibet is recognised as an autonomous region of. China.

# Visit of a Team of Amnesty International to Punjab

1983. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether a U.S. Congress delegation visited New Delhi in the first week of January. 1990 urging Government to invite a team of Amnesty International to visit Punjab;
- (b) if so, what was these pecific demand of the delegation, indicating the position of the Amenesty-team" proposed to be sent to Punjab by the'. said." delega'ton;" and"
- (c) what is , Government's" res? ponse thereto?
- ' THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) Yes, Sir:
- . "(b) & (c) Congressman Solarz, Chairman of the--' Home Sub-Cora-mittee on the Asia and Pacific, visi

ted India during the first week of January, 1990. He advised P.M. and me that the Indian Government's denial of access to Amnesty International was generating adverse reactions against-India in the US Congress and enquired about the new Government's thinking on this issue. Congressman Solarz was informed that the Government, was deeply committed to human rights and that the policy relating to Amnesty International was under consideration.

# Activities of Anand Margis in West Bengal

1984. SHRI MURLIDHAR CHANDRAKANT BHANDA-RE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of the activities of Anand Margis in West Bengal;
- (b) if so, what are the details in this regard; and
- (c) what is \_ Government's reaction thereto, including that to the activities of their political wing 'Anand Bengali'?

MINISTER OF HOME THE AFFAIRS (SHRI MUFTI MOHA-MMAD . SAYEED): (a) to (c) The State Government of West Bengal has sent a report regarding illegal activities of the. certain Mnrgis and its front orga-Anand nisations. In Mach, '1989 the. State, Government; officials,, .while dertaking the demolition of an Un.authorised construction, raised ,by. the; Anmid Margis on the forest land arid. Bansgarh. Mouza, PS Jhalda in the district of Purulia detected. a', secret hide-out of Anand Margis", where unauthorised; fire-arms 'were also stored. Large ' quantity of arms were recovered and cases under Arms Act were registered. Following this, raids were , conducted in the Anandnagar Ashram" premises., and from there also incriminating